

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. IA 486/2021 Company Appeal 2/2022 Company Appeal 6/2022
IA 1825/2022 IA 1590/2022 IA 2528/2020
In C.P. (IB)/1545(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024

NAME OF THE PARTIES: **CA 2/2022- Zercon Electrical &**
 Appliances Pvt Ltd Vs. Jsk Marketing
 Limited
 IA 1825/2022 RAL Consumer
 Products Ltd Vs. JSK Marketing
 Limited
 IA 2528/2020 Palak Swapnil Desai
 Vs. RBL Bank Ltd
 IA 3808/2022 Palak Swapnil Desai
 IA 1319/2020 Palak S. Desai V/s
 Orix Leasing and Financial
 Services India Ltd & Ors.
 IN THE MATTER OF
 Bombay Sales Agency
 V/s
 Jsk Marketing Ltd.

Section: Sec 42 Rule 11 of NCLT, 2016 Application under any other
provisions- IBC U/s 7 of (IBC)

ORDER

Adv. Amir Arsiwala a/w Adv. Tanushree Sogani appeared for the Liquidator. Counsel, Rohit Gupta a/w Ruchita Jian, Niyati Merchant appeared for the Respondent No. 1 i.e. RBL Bank. Counsel, Yash Jariwala appeared for the Respondent No. 18 in IA No. 486/2021. Counsel Dharam Jumani a/w Advocate Vinay Gajjar i/b Advocate Chandrika Prajapati appeared for Applicant in IA No. 1590/2022 in CA

No. 2/2022, IA No. 1825/2022 in CA No. 06/2022 and Respondent No. 14 in IA No. 486/2021. Adv Priya Nigwekar appeared for the Respondent in IA No. 1319/2020. At the request of the parties, list the matter on **03.07.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
02.05.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)